

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO.2**  
TO BE ANSWERED ON 29.11.2021

**TRIBAL SUB PLAN**

†2. SHRI NAYAB SINGH:  
SHRI UDAY PRATAP SINGH:  
DR. RAM SHANKAR KATHERIA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has received proposals from the State Government of Madhya Pradesh, Haryana and Uttar Pradesh under the Tribal Sub Plan, special central assistance item and under post-matric and pre-matric schemes;
- (b) if so, the present status of the said proposals along with the details thereof; and
- (c) the reasons for pendency of the said proposals?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

(a) to (c): Tribal Sub-Plan is a budgetary component of the State Governments wherein funds are allocated by the State Government in proportion of the population of the STs in the States.

Ministry of Tribal Affairs is committed to welfare of tribals through Implementation of Schemes available with 41 Ministries of Central Government and State Scheduled Tribe Component with States. For the schemes implemented by the Ministry on namely Pre and Post Matric Scholarship Schemes and for SCA to TSS, the receipt of proposals from States with notified Scheduled Tribes (STs), including Madhya Pradesh and Uttar Pradesh, is a continuous process. Consideration of such projects for approval followed by release of funds to the States are made keeping in view the fund availability in the respective scheme(s), schematic norms, submission of utilization certificate (UC) & physical progress report (PPR) by the States and other relevant financial instructions in vogue.

Haryana is not covered under the schemes of Ministry of Tribal Affairs for not having notified STs in the State.

The details of funds released to the state of Madhya Pradesh and Uttar Pradesh under the scheme of Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Post-Matric and Pre-Matric schemes are as under:

(Rs. in lakh)

Name of State	Name of Schemes	2018-19	2019-20	2020-21
Madhya Pradesh	Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)	16968.97	13415.25	0.00
	Pre-matric Scholarship	5884.33	7698.90	5429.34
	Post-matric Scholarship	13405.24	12198.58	12344.00
Uttar Pradesh	Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)	0.00	779.91	508.83
	Pre-matric Scholarship	0.00	0.00	0.00
	Post-matric Scholarship	1210.54	1822.71	2218.67

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